

sage to Singapore agents of the Shipping Corporation of India and the Head Office in Bombay regarding the incident. The Shipping Corporation of India office in Singapore took up the matter with the Ministry of Home Affairs and also informed the Indian High Commission at Singapore. The Ministry of Home Affairs, Singapore have informed Shipping Corporation of India that their Marine Police only patrol within the Singapore territorial waters and do not go into international waters and that the Marine Police did not respond to the Master's report of robbery as the vessel was continuing her voyage to Japan and was not scheduled to stop at Singapore. They have also added that, if Marine Police protection is sought it would be admissible only for ships calling at Singapore to anchor within Singapore Port limits

The Government have asked the Shipping Corporation of India to investigate the matter and send detailed report to the Government. The report is awaited.

#### Protection of new Moore Island

\*70. SHRI A. T. PATIL:  
SHRI MOOL CHAND DAGA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what are the permanent steps taken by the Government of India to safeguard Indian Territory in New Moore-Island;

(b) what damage did Bangladesh gun-boats and other such acts of Bangladesh cause to India; and

(c) what was the intensity and impact of attacks on Indian Embassy in Dacca and action taken by Government in this respect?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). While Bangladesh naval vessels have been in the vicinity of New Moore Island during the past few months, their gunboats

have not caused any damage to Indian territory. The Government have taken all necessary steps to safeguard Indian territory.

(c) Following the publicity given to New Moore Island in the Bangladesh media there were some demonstrations outside the Indian High Commission at Dacca after the 17th May. The Indian High Commission requested the Bangladesh Government to issue suitable instructions to the concerned agencies to ensure proper protection to the Indian High Commission and Indian public sector organisations, and the offices and residences of the Assistant High Commission at Chittagong and Rajshahi. Excepting for some damage to the Indian Airlines office, the Bangladesh Government have so far provided the necessary protection.

#### Foreign Minister's visit to Pakistan

\*71. SHRI GEORGE FERNANDES:

SHRI KRISHNA CHANDRA HALDAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he is satisfied with the outcome of his talks with the Pakistani leaders during his recent visit to Pakistan;

(b) whether there has been any determination in the relations between India and Pakistan since his visit to Pakistan;

(c) if so, the reasons therefor; and

(d) whether any firm dates have been fixed for the visit of the Pakistani Foreign Minister to India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) In the context of the limited objectives we had set for